

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-256/2016
In OA -409/2012**

New Delhi, this the 26th day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Brahm Avtar Agrawal, Member (J)**

Vasudev, s/o Shri Jhau Lal,
Assstt. Station Master,
Chhatta Railway Station, Mathura-Delhi Section,
Agra Division, North Central Railway,
R/o Vill V.K Rai,
Mathura, (UP).
(By Advocate : None)

... Petitioner

Versus

1. Shri Arun Saxena,
General Manager,
North Central Railway,
Subedar Ganj, Allahabad.
2. Shri Prabhas Kumar,
Divisional Railway Manager,
Agra Division, North Central Railway,
Agra Cantt. ... Contemnors/Respondents
(By Advocate : Sh. V.S.R. Krishna with Sh. Shailendra Tiwary)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents has produced a copy of the order dated 03.08.2016 of Hon'ble High Court of Delhi in Writ Petition No. 2119/2016 by which order of this Tribunal has been stayed. In view of the same, this CP is closed. The petitioner will however be at liberty to revive the same in case order of this Tribunal survives after decision in the Writ Petition.

**(Brahm Avtar Agrawal)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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